

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.109
TO BE ANSWERED ON 21.06.2019

ORPHANAGES

109. SHRIMATI RAMA DEVI:

- (a) the total number of orphanages present in the country, State/UT-wise including Bihar;
- (b) the number of orphans living in the said orphanages, State/UT-wise;
- (c) the amount of funds allocated and utilised for the said orphanages during the last three years, State/UT-wise;
- (d) whether any suggestions or proposals have been received from the Government of Bihar regarding the orphanages and the orphans living therein; and
- (e) if so, the details thereof along with the action taken in this regard?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b): As per the information provided by Central Adoption Resource Authority (CARA) the total number of Specialized Adoption Agencies (SAAs) present in the country State/UT-wise and number of orphans living in the said SAAs is at **Annexure-I**.

(c): The Ministry releases funds to States/UTs under 'Child Protection Services'. The details of funds released under CPS for institutional care (including SAAs), non-institutional care and service delivery set up is at **Annexure-II**.

(d) & (e): No such suggestion has been received by the Ministry from the Govt. of Bihar.

Annexure-I

Annexure referred to in reply to part (a & b) of Lok Sabha UnStarred Question No.109 for 21.06.2019 raised by Smt. Rama Devi regarding “Orphanages”.

State/UT-wise No. of Specialised Adoption Agencies (as on 17.06.2019)

S. No.	States/UTs	No. of SAAs	Beneficiary
	Andaman and Nicobar Island	2	25
1	Andhra Pradesh	14	596
2	Arunachal Pradesh	2	6
3	Assam	24	187
4	Bihar	29	254
5	Chandigarh	1	44
6	Chhattisgarh	13	228
	Dadara and Nagar Haveli	1	1
7	Delhi	12	326
8	Goa	2	24
9	Gujarat	18	114
10	Haryana	8	163
11	Himachal Pradesh	1	13
12	Jharkhand	15	344
13	Karnataka	33	375
14	Kerala	19	90
15	Madhya Pradesh	33	601
16	Maharashtra	63	968
17	Manipur	8	57
18	Meghalaya	6	14
19	Mizoram	7	20
20	Nagaland	4	5
21	Odisha	28	449
22	Pondicherry	4	16
23	Punjab	10	314
24	Rajasthan	35	160
25	Sikkim	4	5
26	Tamil Nadu	20	264
27	Telangana	11	421
28	Tripura	9	60
29	Uttar Pradesh	18	420
30	Uttrakhand	8	15
31	West Bengal	26	376
	Total	488	6955

Annexure-II

Statement referred to in reply to part (c) of Lok Sabha UnStarred Question No.109 for 21.06.2019 raised by Smt. Rama Devi regarding "Orphanages".

Details of funds released and utilized to the State Governments/UT administration under Child Protection Services reported by State/UTs during the last three years, State/UT-wise.

Status of grant released and utilized under Child Protection Scheme [CPS] as on 31.03.2019							
Sl. No.	Name of the State	2016-17		2017-18		2018-19	
		Amount released	Amount Utilized	Amount released	Amount Utilized	Amount released	Amount Utilized
1	Andhra Pradesh	110.74	586.32	1469.88	1537.11	1870.01	1477.11
2	Arunachal Pradesh	52.29	179.54	643.71	180.00	37.63	526.03
3	Assam	413.64	1112.98	2932.68	1608.78	3379.63	2015.65
4	Bihar	2787.92	1923.33	541.56	1609.84	2621.87	*
5	Chattisgarh	527.77	1683.25	3181.97	1701.20	2151.01	*
6	Goa	36.83	98.27	728.53	54.44	16.03	80.17
7	Gujarat	769.95	1526.53	590.11	1767.24	2251.55	1790.09
8	Haryana	0.00	1224.85	1858.22	2500.00	1387.60	1693.65
9	Himachal Pradesh	2345.48	2390.26	1835.01	1833.11	1342.64	1349.88
10	Jammu & Kashmir	43.12	114.71	807.48	807.48	2106.94	*
11	Jharkhand	840.11	842.14	1714.57	1641.76	1480.26	1570.69
12	Karnataka	3720.80	3709.53	3272.45	1364.04	4022.56	3285.56
13	Kerala	260.50	216.96	1849.45	1275.72	1263.77	1263.47
14	Madhya Pradesh	2503.88	2535.83	3262.77	2582.87	2959.23	3070.18
15	Maharashtra	2272.33	1569.37	608.15	608.15	3156.52	*
16	Manipur	241.34	709.47	1886.33	2103.00	3866.99	2452.99
17	Meghalaya	2060.33	2060.33	1846.60	1846.60	2254.51	900.80
18	Mizoram	1949.55	1949.55	1917.51	1917.51	2042.28	*
19	Nagaland	1350.37	1447.50	1457.45	1457.45	1787.12	1787.12
20	Orissa	1089.22	2580.78	2599.30	2782.53	4352.44	*
21	Punjab	581.67	718.31	143.24	875.43	1244.17	535.83
22	Rajasthan	0.00	2267.52	4752.30	2995.81	3584.72	*
23	Sikkim	601.18	365.87	662.76	125.43	379.25	*
24	Tamil Nadu	13039.37	3648.55	2013.12	5512.50	7895.14	8622.16
25	Telangana	195.64	1823.98	894.82	633.08	1329.23	1647.72
26	Tripura	676.04	415.30	446.81	499.00	885.77	849.55
27	Uttar Pradesh	3207.19	3109.82	1830.67	4222.98	7834.39	5347.81
28	Uttarakhand	15.54	187.54	907.57	731.40	1344.40	405.84
29	West Bengal	6763.87	3522.60	5073.56	4232.67	2372.13	3391.03
30	Andaman & Nicobar Island	36.88	36.76	31.66	93.36	218.85	201.17
31	Chandigarh	245.44	278.53	194.32	236.17	577.58	*
32	Dadra & Nagar Haveli	177.59	59.11	24.82	69.90	11.24	90.74
33	Daman & Diu	126.42	80.33	21.89	83.00	18.42	67.77
34	Delhi	978.64	1024.94	354.33	907.88	1007.39	*
35	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00
36	Puducherry	826.33	768.69	114.35	426.20	398.43	*
Total		50847.97	46769.35	52469.95	52823.64	73451.70	44423.01

* Statement of expenditure and utilization certificate from the States/UTs are awaited